COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 80 OF 2017

Dated: 25th September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Power Grid Corporation of India Ltd. ... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh

Ms. Shikha Ohri Mr. Nishant Kumar Mr. Matrugupta Misra

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1

Mr. Rajiv Srivastava Ms. Garima Srivastava

Ms. Gargi Srivastava for R-10

Mr. R. B. Sharma for R-13

ORDER

Learned counsel for the appellant seeks two weeks time to file affidavit of service.

List the matter on <u>16.10.2017.</u>

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson